

हिन्दी में काम करने वाले अधिकारी

१६५. श्री भगवत नाराण भार्गव :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि उनके मंत्रालय में ३० सितम्बर, १९६४ को प्रत्येक श्रेणी के कितने अधिकारी ऐसे थे जो कार्यालय का काम व्यावहारिक रूप में हिन्दी में करते थे ?

†[OFFICERS DOING WORK IN HINDI

195. SHRI B. N. BHARGAVA: Will the Minister of FINANCE be pleased to state the number of officers of each class in the Ministry of Finance who were actually doing office work in Hindi as on the 30th September, 1964?

वित्त मंत्री (श्री टी० टी० कृष्णमाचारी) :

सूचना इकट्ठी की जा रही है और उसे जितनी जल्दी हो सकेगा सभी की मेज पर रख दिया जायेगा ।

†[THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI): The information is being collected and will be laid on the Table of the House as early as possible.]

जीवन बीमा के प्रीमियमों का पंचायतों था खण्ड विकास अधिकारियों द्वारा वसूल किया जाना

१६६. श्री भगवत नारायण भार्गव :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि १९६३-६४ में किन किन स्थानों पर जीवन बीमा के प्रीमियम वसूल करने का काम पंचायतों तथा खंड विकास अधिकारियों को सौंपा गया ?

†[COLLECTION OF LIFE INSURANCE PREMIA BY PANCHAYATS AND B.D.O'S.

196. SHRI B. N. BHARGAVA: Will the Minister of FINANCE be pleased to

state the names of places, where the work of collecting life insurance premia was entrusted to the Panchayats and the Block Development Officers in 1963-64?

वित्त मंत्री (श्री टी० टी० कृष्णमाचारी) :

सूचना इकट्ठी की जा रही है और मिलते ही सभा की मेज पर रख दी जायेगी ।

†[THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI): The information is being collected and will be laid on the Table of the House as soon as received.]

GRANTS FOR REHABILITATION OF MINORITIES IN ORISSA AND BIHAR

197. SHRI DEOKINANDAN NARAYAN: Will the Minister of FINANCE be pleased to state:

(a) the grants given to the Governments of Orissa and Bihar for rehabilitation of minority community who suffered in the communal riots in these States in March, 1964; and

(b) how these grants are proposed to be utilized by the two States?

THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI): (a) No grant has so far been paid to the Governments of Orissa and Bihar. The Government of India have, however, agreed to provide grant assistance to both these States towards relief expenditure incurred on approved items of relief and rehabilitation undertaken consequent on the communal riots in these States in March, 1964. The grant assistance is limited to 50 per cent of the expenditure subject to a ceiling of Rs. 17.73 lakhs in the case of Orissa and 50 per cent of the expenditure subject to a ceiling of Rs. 19.00 lakhs in the case of Bihar. The grant will be paid on the basis of actual expenditure, as certified by the respective Accountant Generals.